

- (c) whether Government has made any special fund allocation for this purpose;
- (d) whether Government has made any proposal for increasing the PG posts for manpower development in mental health training centres;
- (e) if so, the details thereof; and
- (f) the steps taken for the development of mental healthcare institutes?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (b) Yes. As against an estimated requirement of 11500 Psychiatrists, 17250 Clinical Psychologists, 23000 Psychiatric Social Workers and 3000 Psychiatric Nurses, approximately 3000 Psychiatrists, 500 Clinical Psychologists, 400 Psychiatric Social Workers and 900 Psychiatric Nurses are available.

(c) Manpower Development Scheme under the National Mental Health Programme (NMHP) have been approved by the Government with a total budget outlay of Rs. 408.011 crores for the 11th Five Year Plan.

(d) to (f) To provide an impetus for development of Manpower in Mental Health, Government Medical Colleges, Government General Hospitals/ State run Mental Health Institutes are being supported for starting PG courses or increasing the intake capacity for PG training in Mental Health with support upto Rs.51 lakh to Rs. 1 crore per PG Department. The support includes physical work for establishing/ improving department in specialities and of mental health (Psychiatry, Clinical Psychology, Psychiatric Social Work and Psychiatric Nursing), equipments, tools and basic infrastructure (hostel, library, department etc.), support for engaging faculty etc.

Prevention of multipurpose prescriptions by doctors and CGHS dispensaries

1721. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether because of the non-computerisation of CGHS Dispensary at Ghaziabad, a Pilot Project of the CGHS could not be had by the said Dispensary;
- (b) whether computerisation prevents purchase of one and the same medicine through multiple prescriptions for one patient only, as a result of nexus between staff and unwanted elements;

(c) whether Government is aware that after the purchase of medicines through multiple prescriptions of several medical officers, such medicines are sold in the black market; and

(d) whether Government would order probe through Central Vigilance Commissioner or Central Bureau of Investigation (CBI) to find the truth?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) The CGHS dispensary at Ghaziabad, at its present rented location, computerisation is not feasible. CGHS will shift to its own building soon where action needed for computerisation has been completed. On shifting to its own building, direct indenting for medicines from manufacturers/suppliers will be done.

(b) Computerisation of the functioning of CGHS eliminates the possibility of multiple indenting of the same medicines for a patient.

(c) No.

(d) If any instance is brought to the notice of CGHS then the same will be thoroughly investigated.

Representation of ST community in medical colleges

1722. SHRI P. RAJEEV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the existing guidelines of Medical Council of India (MCI) which stipulate minimum of 40 per cent marks in both entrance examination and plus two examination for those in the ST category is a major obstacle for ensuring the required representation of students from ST community in medical colleges;

(b) if so, whether Government has taken any steps to ensure the due representation of ST students in Medical Education; and

(c) whether Government has proposed to make any suitable amendments or relaxation in the Medical Council rules?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) to (c) While the State Governments have not pointed out any problem of shortage of filling up of SC/ST MBBS seats in the States, in the recent past the Government of